

FORM B**PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES**

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

[06.03.2023]

To
The Interim Resolution Professional
CA.M Ramaswamy BSc., FCA., DISA(ICA).,
Ramaswamy & Associates
Chartered Accountants
320, Sri Muthu Plaza
2nd Floor, Avinashi road
Tirupur-2

From
M/s. Ramraghav Spintex Private Limited
Mittal Commercia Premises Co-op Soc Ltd.
No.409, 4th Floor, C wing, CTS No. 1629,
Village Marcol, Off Mathura Das VasANJI Road,
Near Mittal Estate, Andheri (E),
Mumbai - 400059

Subject: Submission of proof of claim.

Madam/Sir,

M/s. Ramraghav Spintex Private Limited, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s. Sri Paranthaman Textiles Private Limited. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	M/s. RAMRAGHAV SPINTEX PRIVATE LIMITED
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	U17291MH2015PTC269152 Certificate of Incorporation attached
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Mittal Commercia Premises Co-op Soc Ltd. No.409, 4 th Floor, C wing, CTS No. 1629, Village Marcol, Off Mathura Das VasANJI Road, Near Mittal Estate, Andheri (E), Mumbai - 400059 Email Id: ramraghavspintex@gmail.com
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	PRINCIPAL : 22,03,959/- INTREST TILL 06.03.2023 :18,73,383 TOTAL CLAIM :40,77,342/-


For Ramraghav Spintex Pvt. Ltd.

Ram Nandhar
Director

PARTICULARS		
5.	<p>DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.</p>	<p>A. PARTLY/UNPAID INVOICE NOS: 1. 0280 2. 0328</p> <p>B. EMAIL CORRESPONDENCE FROM THE OPERATIONAL CREDITOR TO CORPORATE DEBTOR FROM 05.05.2017 TO 28.12.2017</p>
6.	<p>DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS</p>	NIL
7.	<p>DETAILS OF HOW AND WHEN DEBT INCURRED</p>	<p>1. The Operational Creditor is in the business of supplying Polyester Staple Fibre among allied goods. The Corporate Debtor had approached the Operational Creditor for supply of the said Polyester Staple Fibre in the year 2016.</p> <p>2. Consequently, based on the assurances and representations of the Corporate Debtor, the Operational Creditor had supplied Polyester Staple Fibre to the Corporate Debtor as per its requirements and issued invoices against the same. The Corporate Debtor was required to make payments against the said invoice within 4 days from the date issue of the invoice as per the terms and conditions stipulated in the invoice. The Operational Creditor had maintained a running continuous account with Corporate Debtor.</p> <p>3. Invoices were raised from 21.10.2016 to 18.12.2017. The Corporate Debtor had severely defaulted in making payments to the Operational Creditor and hence an outstanding operational debt had accrued.</p> <p>4. A demand notice dated 04.06.2017 was issued to the Corporate Debtor, after which only a sum of Rs.50,000/- was paid on 30.07.2019.</p>

For Ramraghav Spintex Pvt. Ltd.

Ram Narayan
Director

PARTICULARS		
		5. Hence, another notice dated 03.09.2019 in form-3 was issued to the Registered Office and alternate address of the Corporate Debtor as per Section 8 (1) of the Insolvency and Bankruptcy Code, 2016, calling for the unconditional repayment of the unpaid operational debt within ten days. The same was duly served on two addresses on 05.09.2019 and 06.09.2019.
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
9.	DETAILS OF: a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	TAMILNAD MERCANTILE BANK LTD A/C NUMBER : 1621 5005 0800 537 IFSC CODE : TMBL0000162 BRANCH: MUMBAI ANDHERI EAST
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	1. PARTLY/UNPAID INVOICE NOS: A. 0280 B. 0328 2. LEDGER STATEMENT FOR FY-2016-17, 2017-18 , 2018-19 AND 2019-20 3. C-FORMS FOR THE RELEVANT PERIOD 4. EMAIL CORRESPONDENCE FROM THE OPERATIONAL CREDITOR TO CORPORATE DEBTOR FROM 05.05.2017 TO 28.12.2017 5. GST RETURNS FILED BY THE OPERATIONAL CREDITOR.
Signature of operational creditor or person authorised to act on his behalf For Ramraghav Spintex Pvt. Ltd.  Director		
Mr.RAM MANOHAR BHAGIRATH KANODIA		
DIRECTOR, M/S.RAMRAGHAV SPINTEX PRIVATE LIMITED MITTAL COMMERCIA PREMISESS CO-OP .SOC LTD. , OFFICE NO.409 , 4 TH FLOOR , C WING ,CTS NO.1629, VILLAGE MAROL , OFF MATHURA DAS VASANJI ROAD, NEAR MITTAL ESTATE , ANDHERI (E) MUMBAI 400 059 ,		